GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 18 TO BE ANSWERED ON THE $2^{\rm ND}$ FEBRUARY, 2021

FARMERS' PROTEST

*18. SHRI THOMAS CHAZHIKADAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware about the recent farmers' protest against the three Farm Acts in the country;
- (b) if so, the details thereof and the demands of the protesting farmers;
- (c) whether the Government has tried negotiating with the protesting farmers on such demands; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 18 DUE FOR REPLY ON 2ND FEBRUARY, 2021.

(a) to (d): Yes Sir. Some of the farmers' unions have been agitating against newly enacted Farm Acts. The demands of agitating farmers' unions regarding the three farm laws, were for their repeal viz. "The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020", "The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Act, 2020" & "The Essential Commodities (Amendment) Act, 2020".

So far, 11 rounds of negotiations have been held between the Government and agitating farmer unions to resolve the issues. Details of the meetings are at **Annexure-I**.

Annexure-I

SI.No	Rounds of negotiating talks with agitating farmer unions	Date of meeting
1	1 st Round	14.10.2020
2	2 nd Round	13.11.2020
3	3 rd Round	01.12.2020
4	4 th Round	03.12.2020
5	5 th Round	05.12.2020
6	6 th Round	30.12.2020
7	7 th Round	04.01.2021
8	8 th Round	08.01.2021
9	9 th Round	15.01.2021
10	10 th Round	20.01.2021
11	11 th Round	22.01.2021
